| | Annexure-1 | | | | | | | | | | | | |
|---|---|---------------------------|---------------------------|---------------------------|--------------------|--|-----------------------------|------------------------|----------------|-----------------------------------|------------------------------------|-------------------------------------|--|
| | RADIUS ESTATE PROJECTS PVT. LTD. (CIN U45201MH2014PTC258381) (Formerly known as Vishwaroop Realtors Private Limited) | | | | | | | | | | | | |
| | UNDER CORPORATE INSOLVENCY RESOLUTION PROCESS (Since 06-09-2021) | | | | | | | | | | | | |
| Secured financial creditors belonging to any class of creditors | | | | | | | | | | | | | |
| Sl.No. | Name of the Creditor | Date of claim Received | Amount of claims received | Amount of claims admitted | Nature of Claim | Amount covered by Security Interest | Amount covered by Guarantee | Whether related party? | % Voting Share | Amount of Contingent Claims | Amount of Claim Not Admitted | Amount of Claims under Verification | |
| NIL | | | | | | | | | | | | | |